

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020 /10TH VAISAKHA, 1942

W.P. (C) .TMP No.235 OF 2020

PETITIONER:

ABDUL KHADAR AGED 50 YEARS
S/O VEERAN HAJI, CHURIYANPARAMPIL
(SOURYANPARAMPIL) HOUSE, THALASSERY P.O,
DESAMANGALAM, THRISSUR DISTRICT.

BY ADV. SRI C. RAJENDRAN

RESPONDENTS

1. THE STATE OF KERALA,
REPRESENTED BY THE ADDITIONAL CHIEF SECRETARY, (HOME)
SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
2. DISTRICT SUPERINTENDENT OF POLICE, THODUPUZHA ROAD.
PAINAVU, IDUKKI- 685 603
3. THE DISTRICT SUPERINTENDENT OF POLICE, KALYAN NAGAR,
AYYANTHOLE, THRISSUR- 680003
4. THE SUB INSPECTOR OF POLICE, SANTHANPARA POLICE STATION,
IDUKKI DISTRICT- 685619
5. DR. JOHN JOSEPH, S/O. JOSEPH AGED 72 YEARS,
VILAVINAL ASHRIVADH HOUSE, 32/2611,
NATIONAL HIGH-WAY
PALARIVATTAM, KOCHI - 682 025.
6. SUSY JOHN W/O. JOHN JOSEPH, AGED 69 YEARS,
VILAVINAL ASHRIVADH HOUSE, 32/2611,
NATIONAL HIGH-WAY
PALARIVATTAM, KOCHI - 682 025.
7. SOJI JOHN S/O. JOHN JOSEPH AGED 45 YEARS,
ASIRVADH HOUSE, SALAIPPARA KARA,
SANTHANPARA VILLAGE, UDUMPUNCHOLA TALUK,
IDUKKI DISTRICT, UDUMPUNCHOLA P.O, PIN - 685619.

8. ABI JOJI W/O JOJI JOHN AGED 38 YEARS,
VILAVINAL ASIRVADH HOUSE, SALAIPPARA KARA,
SANTHANPARA VILLAGE, UDUMPUMCGOLA TALUK,
IDUKKY DISTRICT, UDUMPUMCHOLA P.O., PIN - 68561

BY GOVT. PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
30/04/2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

BECHU KURIAN THOMAS

W.P (C) TMP No.235 of 2020

Dated this the 30th day of April, 2020

ORDER

The learned Government Pleader shall get instructions.
Post when moved again.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONERS' EXHIBITS:

EXHIBIT.P1: A TRUE PHOTOCOPY OF THE RE-CONSTITUTION DEED DATED 06/01/2014

EXHIBIT.P2 : A TRUE PHOTOCOPY OF THE RETIREMENT DEED DATED 20/01/2014

EXHIBIT.P3 : A TRUE COPY OF THE ORDER IN IA NO.3269/2018 IN OS 517/2018 DATED 21/12/2018

EXHIBIT P4 : A TRUE PHOTOCOPY OF THE ORDER IN IA NO. 8511/2019 IN CMA (ARB) NO. 1060/2019 DATED 17/03/2020

EXHIBIT P5 : A TRUE PHOTOCOPY OF THE ORDER IN IA NO. 8515/2019 IN CMA (ARB) NO. 1001/2019 DATED 17/03/2020

EXHIBIT P6 : A TRUE PHOTOCOPY OF THE ARMS LICENSE NO. 1136/TPY ISSUED BY ARMS LICENSE ISSUANCE AUTHORITY, THRISSUR DATED 18/10/2019

EXHIBIT P7: A TRUE PHOTOCOPY OF THE RECEIPT DATED 18/01/2019 ISSUED FROM SHANTHANPARA POLICE STATION

EXHIBIT.P8 : A TRUE PHOTOCOPY OF THE ORDER OF KERALA STATE HUMAN RIGHTS COMMISSION H.R.M.P. NO.2240/11/13/2020 DATED 19/03/2020.

EXHIBIT.P9 : A TRUE PHOTOCOPY OF THE PETITION SUBMITTED BY THE PETITIONER TO THE THIRD RESPONDENT DATED 17/3/2020